COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 15 OF 2016 IN APPEAL NO. 196 OF 2015

Dated: 18th August, 2017

In the matter of:

BSES Rajdhani Power Ltd. & Anr. Review Petitioner / Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 12-09-2017.

PPS/Court Master

tpd